NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/638/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA CORPORATION LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Frun pradeesh. Los AAV Pontaus	Coursel for politions	ghnt

P.V. Prega. Advocate Coursel Jor Resp'

(L)

ORDER

Counsel representing both the parties are present and prayed for time for making submissions. Time is extended at request. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical) ← \$d← K Anantha Padmanabha Swamy Member (Judicial)

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